

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

ORIGINAL APPLICATION NO. 060/00546/2018 &
M.A. No. 60/724/2018, M.A. No. 60/449/2019,
M.A. No. 60/450/2019 & M.A. No. 60/1202/2018

Chandigarh, this the 12th day of March, 2019

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Rajneesh Anand S/o P.L. Anand, age 55 years, Administrative Officer (National Institute of Nursing Education), PGIMER, Sector 12, R/o H.No.2033-D, Block 22, Sector 63, Chandigarh (Group-B).

....APPLICANT

(By Advocate: Ms. Moushami Mittal, Advocate)

VERSUS

1. Union of India through Secretary, Ministry of Health & Family Welfare, New Delhi.
2. The President, Post Graduate Institute of Medical Education & Research, Chandigarh-cum-Hon'ble Minister of Health & Family Welfare, Ministry of Health & Family Welfare, Govt. of India, Nirman Bhawan, New Delhi.
3. Director, Post Graduate Institute of Medical Education & Research (PGIMER), Sector 12, Chandigarh.
4. Sanjay Tarikha, aged 52 years, Administrative Officer, Training Branch PGI, Chandigarh.

....RESPONDENTS

(By Advocate: Shri Arvind Moudgil, Advocate for respondents 1-3)
Shri Rohit Seth, Advocate for respondent no. 4.

ORDER (oral)**SANJEEV KAUSHIK, MEMBER (J)**

Heard the learned counsel appearing on behalf of the parties.

2. Faced with the objection raised by the learned counsel appearing for the respondents, the learned counsel for the applicant seeks permission to withdraw the M.A. for amendment of the O.A., as well as O.A. itself, to enable her to file fresh O.A., on the same cause of action, by impugning the subsequent orders.

3. Therefore, the O.A. and M.A. are dismissed as withdrawn, with the liberty, as prayed for.

**(P.GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 12.03.2019
`SK'

